

Handloom Cess Fund

546. **Shri D. C. Sharma** : Will the Minister of Commerce and Industry be pleased to state :

(a) the amount sanctioned so far out of the Handloom Cess Fund for the various development schemes in Punjab; and

(b) the amount drawn and spent out of the above Cess Fund by the Punjab Government, and the nature of the schemes undertaken so far?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table [See Appendix V, annexure No. 38].

Export of Mineral Ores

547. **Shri R. N. S. Deo** : Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1984 on the 21st September, 1955 and state:

(a) the names of the middlemen shippers dealing in export of mineral ores from Calcutta port since 1948;

(b) the names of the foreign buyers with the total quantity of ores purchased by them through Calcutta port during the same period;

(c) the names of foreign buyers who have their own representatives in Calcutta; and

(d) the number of mine-owners who failed to export their quota of minerals for want of foreign contract during the above period?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) A list of the existing shippers who have no mining interests, so far as information is available, is attached (Statement I). Information regarding shippers who have been exporting ores since 1948 is not available.

(b) A list showing the names of the foreign buyers, with the quantities of manganese and iron ores purchased by them through the port of Calcutta is attached (Statement II). This information is available only since 16-10-53 when control on exports of ores through Calcutta port was introduced.

(c) Precise information is not available. A list of some foreign buyers who are known to have their own representatives in Calcutta is attached (Statement III).

(d) The number of mine-owners who failed to export iron and manganese ores

against quotas allotted during January—June 1955 was as under:—

Iron ore	5
Manganese ore	6

The precise reason for their failure to export the ores is not known. [See Appendix V, annexure No. 39].

Chemicals

548. **Ch. Raghbir Singh** : Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the country is now self-sufficient in some of the chemicals imported previously;

(b) if so, what are those chemicals; and

(c) the names of those chemicals which are still imported?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) to (c). Statement showing the list of chemicals the demands for which are mostly met from indigenous production is laid on the Table. [See Appendix V, annexure No. 40]

Iron Ore

549. **Shri L. N. Mishra** : Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to export iron ore to any country;

(b) if so, the names of such countries; and

(c) the quantity of iron ore and the terms on which it is to be exported?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) to (c) Export of iron ore is allowed to all permissible destinations. Quotas are fixed for export from time to time having regard to the capacity of the railways to move the ore over the different sectors. Allotments are made to shippers and mineowners on the basis of their past exports or production.

A statement containing information about the quantity of iron ore exported and the countries to which these exports were made in 1953-54 and 1954-55 is laid on the Table. [See Appendix V, annexure No. 41].

Border Incident

550. { **Dr. Ram Subhag Singh** :
Shri Raghunath Singh :

Will the Prime Minister be pleased to state:

(a) whether Government are aware that an Indian villager who was gras-